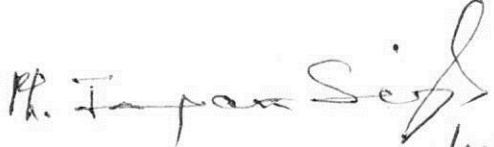


**HIGH COURT OF MANIPUR  
AT IMPHAL**

**CORRIGENDUM**

*Imphal, the 22<sup>nd</sup> December, 2023*

No. HCM/D-42/2023-Estt.-I/ 23454 : Please read as "**15<sup>th</sup> December, 2023**" in place of "**18<sup>th</sup> December, 2023**" appearing in second line of this Registry's earlier Notification of even No. Dated 21<sup>st</sup> December, 2023 regarding engagement of 5 (five) Technical Assistants (Daily Wager).

  
**(PH. JAPAN SINGH)** 22/12/23  
REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR

*Copy to:-*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Smt. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Joint Registrar (Judl.)/CPC, High Court of Manipur.
6. The Language Officer (Special Officer), High Court of Manipur.
- ✓ 7. The System Analyst, High Court of Manipur  
- *He is requested to upload the same on the Official Website of this Registry*
8. The Court Officer – I, High Court of Manipur.  
- *For information and necessary action*
9. Notice Board/Concerned File.